

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996 (Pt.)/1730/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Binod Kumar Chetri,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati, the 6th April, 2020.

Sub: **Casual leave permission.**

Ref:- Your letter No. DJD/1485/2020, dated 01.04.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave permission on 17.04.2020 and 18.04.2020 along with station leave permission has been placed before Hon'ble the Chief Justice for approval. However, his Lordship has directed that all such leave applications are to be put up after lockdown order is relaxed.

This is for your kind information and compliance.

Yours faithfully,

- Sd -

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-42/1996 (Pt.)/1731/A, dated 06.04.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)